

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009161/2020	NARAYAN BAG VS STATE OF ODISHA	I.A.ACHARYA VS	SOHELLA /184 /2020 () //
2	BLAPL/0009162/2020	RAMESH PAITAL VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	PARADEEP LOCK /216 /2020 () //
3	BLAPL/0009163/2020	DIPAK MALIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JENAPUR /392 /2020 () //
4	BLAPL/0009164/2020	PRAKASH BEHERA VS STATE OF ODISHA	S.MOHAPATRA VS	PADAMPUR /226 /2020 () //
5	BLAPL/0009165/2020	ITISHREE PATI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	TIHIDI /74 /2020 () //
6	BLAPL/0009166/2020	NAMZAN BURH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BONAI /155 /2019 () //
7	BLAPL/0009167/2020	SURYAKANT MOHANTY @ SANGRAM VS STATE OF ODISHA	H.N.MOHAPATRA VS	RAMACHANDI /70 /2020 () //
8	BLAPL/0009168/2020	PRABHAT KUMAR NAYAK @ SONU @ PRABHAT KUMAR VS STATE OF ODISHA	SURAJ KUMAR PATTNAIK VS	CHATRAPUR /131 /2017 () //
9	BLAPL/0009169/2020	SIDHANTA SAHOO VS STATE OF ODISHA	S.R.PATRA VS	BALIANTA P.S. /234 /2020 () //
10	BLAPL/0009170/2020	RAJESH KUMAR MAJHI @ RINKU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /108 /2019 () //
11	BLAPL/0009171/2020	PABITRA PRADHAN VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	BIRMAHARAJPUR /150 /2016 () //

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12	BLAPL/0009172/2020	BASKAR MALI @ BHASKAR MALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /154 /2015 () //
13	BLAPL/0009173/2020	KANHU DAKUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /22 /2019 () //
14	BLAPL/0009174/2020	HAREKRUSHNA MOHANTY @ DAMBARU VS STATE OF ODISHA	ASHOK KU BEHERA VS	BYREE /137 /2020 () //
15	BLAPL/0009175/2020	KRISHNA MAJHI @ M. KRISHNA VS STATE OF ODISHA	S.P.DAS VS	KHANDAGIRI P.S. /754 /2020 () //
16	BLAPL/0009176/2020	BISWANATH SETHI @ BULU SETHY VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	KARANJIA /246 /2020 () //
17	BLAPL/0009177/2020	ISWAR MOHALIK VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	SAHADEV KHUNTA /162 /2020 () //
18	BLAPL/0009178/2020	PRAMOD DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /97 /2020 () //
19	BLAPL/0009179/2020	SABIR AHAMAD VS STATE OF ODISHA	R.N.BISWAL VS	MOHANA /124 /2020 () //
20	BLAPL/0009180/2020	RADHE @ RADHESHYAM NAMDEO VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	ORIENT /91 /2018 () //
21	BLAPL/0009181/2020	RASHMI RANJAN MALLIK VS STATE OF ODISHA	NILAKANTHA DAS VS	AUL /258 /2020 () //
22	BLAPL/0009182/2020	PRAMOD KULLU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	LEPHRIPADA /43 /2011 () //
23	BLAPL/0009183/2020	JITENDRA PRADHAN	BIDYADHAR MANSINGH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009184/2020	SHIBA KUMAR BEHERA	J.K.MISHRA	SINGLA /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009185/2020	BHAGABAN SIGRAM	BISWARANJAN MAHARATHA	BOIPARIGUDA /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009186/2020	JATI @ SUSHANTA ROUT	DEBASHIS ROUTRAY	KHANDAGIRI P.S. /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009187/2020	PRAFULLA BEHERA	S.MOHAPATRA	PADAMPUR /226 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009188/2020	MUNA KHAN	R.N.BISWAL	CUTTACK SADAR /555 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009189/2020	ARJUNA PRADHAN @ GOURA @ SUBASH	M.M.PATNAIK	JATNI P.S. /285 /2013
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009190/2020	MANAS RANJAN SAHU	G.P.JENA	JODA /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009191/2020	ANTARYAMI SAHU	NIHAR RANJAN SAHOO	PURUNAKATAK /138 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009192/2020	NISHAMANI SAHOO	BHARAT JALLI	BEGUNIA P.S. /167 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009193/2020	BIKASH PANI @ BAPINA	BIJAYA KUMAR PARIDA	PARADEEP LOCK /215 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009194/2020	BIKASH PANI @ BAPINA	BIJAYA KUMAR PARIDA	KUJANGA /155 /2020
		VS	VS	()

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35	BLAPL/0009195/2020	STATE OF ODISHA BIKASH PANU @ BAPINA VS	BIJAYA KUMAR PARIDA VS	// PARADEEP LOCK /214 /2020 ()
36	BLAPL/0009196/2020	STATE OF ODISHA SIBANI SANKAR SABUT VS	SURYA NARAYAN MISHRA VS	// CHAULIAGANJA /421 /2020 ()
37	BLAPL/0009197/2020	STATE OF ODISHA NARAHARI BEHERA VS	BABITA SAHU VS	// //0 ()
38	BLAPL/0009198/2020	STATE OF ODISHA DEEPAK @ DIPU SWAIN VS	AJIT KUMAR MOHANTY VS	// DHENKANAL SADAR /509 /2020 ()
39	BLAPL/0009199/2020	STATE OF ODISHA SK. JAVED VS	NALINI KANTA MOHANTY VS	// MACHHKUND /93 /2020 ()
40	BLAPL/0009200/2020	STATE OF ODISHA SUSANTA PAITAL @ SUSHA VS	SURYA NARAYAN MISHRA VS	// RAMACHANDI /70 /2020 ()
41	BLAPL/0009201/2020	STATE OF ODISHA RAJU @ RAJESH KUMAR SAHU VS	DEBASIS MISHRA VS	// DHUSURI /216 /2020 ()
42	BLAPL/0009202/2020	STATE OF ODISHA HARIBANDHU HANTAL VS	PADMANAVA JENA VS	// CHITRAKONDA /77 /2020 ()
43	BLAPL/0009203/2020	STATE OF ODISHA SUBASH KHARA VS	PADMANAVA JENA VS	// MUDULIPODA /45 /2019 ()
44	CMAPL/0000262/2020	STATE OF ODISHA BENGALATA ROUT VS	SACHIDANANDA SAHOO VS	// // ()
45	CMP/0000686/2020	COMMISSIONER CONSOLIDATION ORISSA, CUTTACK SUDARSHAN MOHANTY VS NARAYAN CHANDRA MOHANTY	SAMIR KUMAR MISHRA VS	// // () //

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46	CMP/0000687/2020	BIJAY KUMAR AGARWAL VS KISHAN GARG	BIBHU PRASAD MOHANTY VS	// 0 //
47	CMP/0000688/2020	MANOJ KUMAR JENA VS AMULYA DAS	AMITAV TRIPATHY VS	// 0 //
48	CMP/0000689/2020	SUKA RANA VS COLLECTOR, NAYAGARH	PRAKASH K.MISHRA VS	// 0 //
49	CMP/0000690/2020	ODISHA STATE ROAD TRANSPORT CORPORATION VS ARSS BUS TERMINAL PVT LTD	SUDHARAT MISHRA VS	// 0 //
50	CMP/0000691/2020	SHANTILATA BHOI VS M/S.KONARK HOUSING COOPERATIVE SOCIETY LTD	ARJUNA CHARAN BEHERA VS	// 0 //
51	CMP/0000692/2020	JAYANTI MOHARANA VS RABINDRA MOHARANA	BISWAMBAR MOHANTY VS	// 0 //
52	CONTC/0005898/2020	SOUMYA RANJAN SAINT VS PRADEEP KUMAR DASH	ADV VS	// 0 //
53	CONTC/0005899/2020	TAPAN KUMAR BEHERA VS BRUNDABAN BEHERA	ADV. VS	// 0 //
54	CONTC/0005900/2020	RAGHUNATHA MAHAPATRA VS BRUNDABAN BEHERA	ADV VS	// 0 //
55	CONTC/0005901/2020	RAMESH CHANDRA SAHU VS SATYABRATA SAHU	ADV. VS	// 0 //
56	CONTC/0005902/2020	PRADEEP KUMAR BEHERA VS ASHWINI MISHRA	SIDHARTHA SWAIN VS	// 0 //
57	CONTC/0005903/2020	DASARATHI PARIDA	ADV.	//

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		VS	VS	0
58	CONTC/0005904/2020	SATYABRATA SAHOO NABA KISHOR BISWAL	ADV.	//
		VS	VS	0
59	CONTC/0005905/2020	SATYABRATA SAHOO JYOTIRANJAN MISHRA	ADV	//
		VS	VS	0
60	CONTC/0005906/2020	SATYABRATA SAHOO BIBHUDATTA NAYAK	ADV.	//
		VS	VS	0
61	CONTC/0005907/2020	SATYABRATA SAHOO PRASANTA KUMAR NAYAK	ADV	//
		VS	VS	0
62	CONTC/0005908/2020	SATYABRATA SAHOO SHARAT CH.NAYAK	ADV.	//
		VS	VS	0
63	CONTC/0005909/2020	SATYABRATA SAHOO ANANTA CHARAN BEHERA	ADV	//
		VS	VS	0
64	CONTC/0005910/2020	SATYABRATA SAHOO BINOD BIHARI PRADHAN	ADV.	//
		VS	VS	0
65	CONTC/0005911/2020	SATYABRATA SAHOO SWAPNARANI HAZRA	ADV	//
		VS	VS	0
66	CONTC/0005912/2020	SATYABRATA SAHOO BIRANCHI PRASAD MISHRA	ADV.	//
		VS	VS	0
67	CONTC/0005913/2020	SATYABRATA SAHOO PRIYAMBADA DAS	ADV	//
		VS	VS	0
68	CONTC/0005914/2020	SATYABRATA SAHOO PRASSAN KUMAR PRADHAN	ADV	//
		VS	VS	0

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69	CONTC/0005915/2020	SATYABRATA SAHOO PRASANNA KUMAR PADHI VS	ADV. VS	// // 0
70	CONTC/0005916/2020	SATYABRATA SAHOO KANHU CHARAN DAS VS	ADV VS	// // 0
71	CONTC/0005917/2020	SATYABRATA SAHOO SANTOSH KUMAR MISHRA VS	ADV. VS	// // 0
72	CONTC/0005918/2020	SATYABRATA SAHOO SANATAN NAYAK VS	ADV VS	// // 0
73	CONTC/0005919/2020	SATYABRATA SAHOO ABHIMANYU SAHU VS	ADV. VS	// // 0
74	CONTC/0005920/2020	SATYABRATA SAHOO SURENDRA NATH NAYAK VS	ADV VS	// // 0
75	CONTC/0005921/2020	SATYABRATA SAHOO PARESH BALBANTRAY VS	ADV. VS	// // 0
76	CONTC/0005922/2020	SATYABRATA SAHOO RENUBALA SENAPATI VS BIRANCHI NARAYAN MOHANTY	SIDHARTHA SWAIN VS	// // 0
77	CONTC/0005923/2020	DAMODAR PUSTY VS	ADV VS	// // 0
78	CONTC/0005924/2020	SATYABRATA SAHOO NARAYAN BEHERA VS	ADV VS	// // 0
79	CONTC/0005925/2020	SATYABRATA SAHOO TRILOCHAN NAYAK VS SATYABRATA SAHOO	ADV VS	// // 0

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80	CONTC/0005926/2020	SUSHANTA KUMAR DASH VS SATYABRATA SAHOO	ADV. VS	// 0 //
81	CONTC/0005927/2020	RASHMITA MANGARAJ VS SATYABRATA SAHOO	ADV VS	// 0 //
82	CONTC/0005928/2020	RAMESH CHANDRA BEHERA VS SATYABRATA SAHOO	ADV. VS	// 0 //
83	CONTC/0005929/2020	DEBENDRANATH PATRA VS SATYABRATA SAHOO	ADV VS	// 0 //
84	CONTC/0005930/2020	SANTOSH KUMAR BINDHANI VS PRODUSH KUMAR NAIK	SIDHARTHA SWAIN VS	// 0 //
85	CONTC/0005931/2020	ASIT KUMAR MISHRA VS PRODUSH KUMAR NAIK	SIDHARTHA SWAIN VS	// 0 //
86	CONTC/0005932/2020	MOHESWAR MOHAPATRA VS PRODUSH KUMAR NAIK	SIDHARTHA SWAIN VS	// 0 //
87	CONTC/0005933/2020	PRAVAKAR DAS VS PRODUSH KUMAR NAIK	SIDHARTHA SWAIN VS	// 0 //
88	CONTC/0005934/2020	DHIRENDRA KUMAR MAHAPATRA VS SATYABRATA SAHOO	ADV. VS	// 0 //
89	CONTC/0005935/2020	SUSIL KUMAR MISHRA VS PRODUSH KUMAR NAIK	SIDHARTHA SWAIN VS	// 0 //
90	CONTC/0005936/2020	SASHIDHAR MOHANTY VS DR.SANDEEP TRIPATHI	SARAT KUMAR BEHERA VS	// 0 //
91	CONTC/0005937/2020	HRUSHIKESH BEHERA	ADV.	//

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		VS	VS	0
92	CONTC/0005938/2020	AJIT KUMAR JENA SWARNALATA MULIA	ADV	//
		VS	VS	0
93	CONTC/0005939/2020	STATE OF ODISHA DURBADAL PANDA	ADV	//
		VS	VS	0
94	CONTC/0005940/2020	JOTIRMAYA RATH BIJAY KUMAR SWAIN	ADV.	//
		VS	VS	0
95	CONTC/0005941/2020	SANTOSH KUMAR MISHRA SURINDER SINGH	ADV	//
		VS	VS	0
96	CONTC/0005942/2020	SANJEET KUMAR BIJAY KUMAR PANDA	ADV	//
		VS	VS	0
97	CONTC/0005943/2020	SATYABRATA SAHOO SASHIKANTA SATAPATHY	ADV.	//
		VS	VS	0
98	CONTC/0005944/2020	SATYABRATA SAHOO MAYADHARA ROUT	ADV	//
		VS	VS	0
99	CONTC/0005945/2020	ER. SUSANTA KUMAR RATH SARASWATI MOHAPATRA	ADV.	//
		VS	VS	0
100	CONTC/0005946/2020	SASWAT MISHRA KESHAB CHANDRA DALAI	TUSHAR KANTA NAYAK	//
		VS	VS	0
101	CONTC/0005947/2020	SATYABRATA SAHOO JITENDRA KUMAR PANDA	ADV.	//
		VS	VS	0
102	CONTC/0005948/2020	SATYABRATA SAHOO PRATIK MOHANTY	ADV.	//
		VS	VS	0

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103	CONTC/0005949/2020	DR.BIJAY KUMAR SAHU RABINDRA NAYAK VS	TUSHAR KANTA NAYAK VS	// // 0
104	CONTC/0005950/2020	SATYABRATA SAHOO KEDAR MISHRA VS	ADV. VS	// // 0
105	CONTC/0005951/2020	PRADIPTA KUMAR MOHAPATRA MANJUSHREE MUDULI VS	ADV VS	// // 0
106	CONTC/0005952/2020	ASHOK K.K.MEENA SATYANANDA PRADHAN VS	ADV. VS	// // 0
107	CONTC/0005953/2020	SATYABRATA SAHOO RABIKANTA PRADHAN VS	ADV VS	// // 0
108	CONTC/0005954/2020	SATYABRATA SAHOO SUSANTA KUMAR PRADHAN VS	ADV VS	// // 0
109	CONTC/0005955/2020	SATYABRATA SAHOO ASHOK PRADHAN VS	ADV VS	// // 0
110	CONTC/0005956/2020	SATYABRATA SAHOO BIJAY KUMAR SAHOO VS	ADV. VS	// // 0
111	CONTC/0005957/2020	SATYABRATA SAHOO KULAMANI MAHANTA VS	ADV VS	// // 0
112	CONTC/0005958/2020	SATYABRATA SAHOO RAMESH KUMAR MUKHI VS	ADV. VS	// // 0
113	CONTC/0005959/2020	ASIT KUMAR TRIPATHY MANDAKINI TRIPATHY VS	ADV VS	// // 0
		ASWINI KUMAR MISHRA		//

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114	CONTC/0005960/2020	SALILA KUMARI JENA VS SASWAT MISHRA	ADV. VS	// 0 //
115	CONTC/0005961/2020	RAJ KISHORE SAHOO VS SATYABRATA SAHOO	ADV. VS	// 0 //
116	CONTC/0005962/2020	LOPAMUDRA MISHRA VS SATYABRATA SAHOO	ADV. VS	// 0 //
117	CONTC/0005963/2020	KARUNAKAR BEHERA VS SATYABRATA SAHOO	ADV VS	// 0 //
118	CONTC/0005964/2020	RANJAN KUMAR SHARMA VS SAMARTHA BERMA	ADV. VS	// 0 //
119	CONTC/0005965/2020	NITYANANDA BISWAL VS SATYABRATA SAHOO	ADV VS	// 0 //
120	CONTC/0005966/2020	DAMAYANTI SATAPATHY VS SATYABRATA SAHOO	ADV. VS	// 0 //
121	CONTC/0005967/2020	LAXMIKANTA MISHRA VS PRADIP KUMAR DASH	JYOTIRMAY GUPTA VS	// 0 //
122	CONTC/0005968/2020	UPENDRA KUMAR SEN VS BIRANCHI NARAYAN MOHANTY	MANOJ KUMAR PATI VS	// 0 //
123	CONTC/0005969/2020	PRASANT KISHORE PAL VS COMMISSIONER-C-SECRETARY DEPT.	ADV. VS	// 0 //
124	CONTC/0005970/2020	SAMAL BARRAGE EMPLOYEES UNION VS ANU GARG	ADV VS	// 0 //
125	CONTC/0005971/2020	KRUSHNA CHANDRA PARHI	ADV	//

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		VS	VS	()
126	CRLA/0000632/2020	SATYABRATA SAHU ANTA MAJHI	TUSAR KUMAR MISHRA	// SINDHIKELA PS /70 /2014
		VS	VS	()
127	CRLA/0000633/2020	STATE OF ODISHA MD. AMJAD @ MOHAMMAD AMJAD	RAMESH SAHOO	// TAISARA /67 /2020
		VS	VS	()
128	CRLMA/0000172/2020	STATE OF ODISHA KRUSHNA CHANDRA SATAPATHY	PRAFULLA KUMAR RATH	// HIRAKUD /29 /2019
		VS	VS	()
129	CRLMC/0001744/2020	STATE OF ODISHA RAJASTHAN SEVA SADAN HOSPITAL	ANIRUDHA DAS	// / /0
		VS	VS	()
130	CRLMC/0001745/2020	STATE OF ORISSA SURESH CHANDRA MUDULI	DEEPAK RANJAN SUNDARAY	// DHAMNAGAR /53 /2019
		VS	VS	()
131	CRLMC/0001746/2020	STATE OF ODISHA SADANANDA BEHERA	U.C.MISHRA	// / /0
		VS	VS	()
132	CRLMP/0001636/2020	STATE OF ODISHA MATAJI SAHOO	ASWINI KUMAR MISHRA	// / /0
		VS	VS	()
133	CRLMP/0001637/2020	STATE OF ODISHA PUNA ROUT	ASHOK KUMAR SARANGI	// / /0
		VS	VS	()
134	CRLMP/0001638/2020	STATE OF ODISHA TAPASWIIN PATEL	B.M.SARANGI	// / /0
		VS	VS	()
135	CRLMP/0001639/2020	SUPERINTENDENT, POLICE, SWARNALATA ROUT	KSHIROD KUMAR ROUT	// / /0
		VS	VS	()
136	CRLMP/0001640/2020	STATE OF ODISHA SRIHARI PRADHAN	PRAVASH CH JENA	// / /0
		VS	VS	()

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137	CRLMP/0001641/2020	STATE OF ODISHA PUSPANJALI BADAPANDA VS	J.K.KHANDAYATRAY VS	// /0 ()
138	CRLMP/0001642/2020	STATE OF ODISHA SANTILATA OJHA VS	KASHINATH PATNAIK VS	// /0 ()
139	CRLMP/0001643/2020	STATE OF ORISSA AJAYA KUMAR NAYAK VS	DUSHMANTA SAHOO VS	// /0 ()
140	CRLMP/0001644/2020	STATE OF ODISHA SK.JAVED VS	BINI MISHRA VS	// /0 ()
141	CRLMP/0001645/2020	STATE OF ORISSA RASMI PRAVA MOHANTY VS	A.K.RAY VS	// /0 ()
142	CRLMP/0001646/2020	STATE OF ODISHA NILANCHAL KHILAR VS	S.K.MOHANTY VS	// /0 ()
143	CRLMP/0001647/2020	STATE OF ODISHA SURENDRA KUMAR MOHAPATRA VS	S.K.SAMAL VS	// /0 ()
144	CRLMP/0001648/2020	S.P, SAMBALPUR ASHIS KUMAR SETHI VS	SACHIDANANDA SAHOO VS	// /0 ()
145	CRLMP/0001649/2020	STATE OF ODISHA MANOJ MANJARI MOHAPATRA VS	PRAFULLA CHANDRA ACHARYA VS	// /0 ()
146	CRLREV/0000479/2020	STATE OF ODISHA DIPUN CHINARA VS	AMULYA RATNA PANDA VS	// PHIRINGIA /54 /2019 ()
147	RVWPET/0000334/2020	STATE OF ODISHA NISHITH RANJAN MALLICK VS DEPUTY GENERAL MANAGER (OFF-SHORE) OIL INDIA LTD.	BUDHADEV ROUSTRAY VS	// /0 ()

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148	TRP(C)/0000228/2020	ABHISMITA MISHRA VS AMIYA RANJAN ACHARYA	S.MOHAPATRA VS	// 0 //
149	TRP(C)/0000229/2020	IPSITA PUROHIT VS SUNIL KUMAR DIXIT	ASHUTOSH PANDA VS	// 0 //
150	TRP(C)/0000230/2020	KALPANA TRIPATHY VS SRIKANTA TRIPATHY	ASHOK KU SAHOO VS	// 0 //
151	WA/0000755/2020	RABI NARAYAN MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
152	WP(C)/0035726/2020	A.P.MANPOWER CONSULTANCY AND SECURITY VS THE MANAGING DIRECTOR, ODISHA STATE WIRE HOUSING CORPORATION, KHURDA	HYROMINDA MOHANTY VS	// 0 //
153	WP(C)/0035727/2020	R.BABURAM VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
154	WP(C)/0035728/2020	PRAMOD KUMAR PATRO VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
155	WP(C)/0035729/2020	BRAJESH KUMAR RANA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
156	WP(C)/0035730/2020	SATRUGHAN PRADHAN VS THE REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH, KHURDA	SUSANTA KUMAR SAHU VS	// 0 //
157	WP(C)/0035731/2020	RAGESWAR SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
158	WP(C)/0035732/2020	MANOJ KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
159	WP(C)/0035733/2020	BISWANATH SAHOO	BIBHUTI BHUSAN MISHRA 2	//

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0035734/2020	PRASANTA KUMAR DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0035735/2020	DINABANDHU KHUNTIA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0035736/2020	RAMA PRASAD MOHANTY	SATYABRATA MOHANTY 1	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0035737/2020	BHABAGRAHI SAMANTARAY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0035738/2020	PRAYAGA PRABHATA PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0035739/2020	DASARATHI KHUNTIA	SURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0035740/2020	UMESH SINGH	SAROJ KUMAR PADHI	//
		VS	VS	0
		VICE CHANCELLOR, UTKAL UNIVERSITY, KHURDA		//
167	WP(C)/0035741/2020	TRIBHANJAN SAMANTARAY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0035742/2020	DINABANDHU SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0035743/2020	NABAGHANA PRUSTY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0035744/2020	BATAKRUSHNA SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0035745/2020	STATE OF ODISHA BANAMBAR SWAIN VS	DURGESH NARAYAN RATH VS	// // 0
172	WP(C)/0035746/2020	STATE OF ODISHA RABINARAYAN BEHERA VS	SHASHI BHUSAN JENA VS	// // 0
173	WP(C)/0035747/2020	STATE OF ODISHA DINABANDHU GOUDA VS	DURGESH NARAYAN RATH VS	// // 0
174	WP(C)/0035748/2020	STATE OF ODISHA NEELAKANTHA GOUDA VS	ANIL KUMAR DAS VS	// // 0
175	WP(C)/0035749/2020	STATE OF ODISHA MANOJ KUMAR NAYAK VS	SANJIB MOHANTY VS	// // 0
176	WP(C)/0035750/2020	STATE OF ORISSA DOODA RAMASANKAR RAO VS	ANIL KUMAR DAS VS	// // 0
177	WP(C)/0035751/2020	STATE OF ODISHA DIPAK PRADHAN KUMAR VS	SUPRIYA PATRA VS	// // 0
178	WP(C)/0035752/2020	UNION OF INDIA SARAT KUMAR LENKA VS	ANIL KUMAR DAS VS	// // 0
179	WP(C)/0035753/2020	STATE OF ODISHA BHAGABAN BEHERA VS	ANIL KUMAR DAS VS	// // 0
180	WP(C)/0035754/2020	STATE OF ODISHA KISHORE CHANDRA JENA VS	SUPRIYA PATRA VS	// // 0
181	WP(C)/0035755/2020	UNION OF INDIA BASANTA KUMAR SETHI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0035756/2020	RANENDRA KUMAR SAMAL VS SUPERINTENDENT OF POLICE, KENDRAPARA	GYANA RANJAN SETHI VS	// 0 //
183	WP(C)/0035757/2020	SANJUKTA MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
184	WP(C)/0035758/2020	AKSHAYA KUMAR SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
185	WP(C)/0035759/2020	SUDEEP KUMAR TRIPATHY VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
186	WP(C)/0035760/2020	DR. RADHANATH PRAHARAJ VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
187	WP(C)/0035761/2020	MAHESWAR SAHOO VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
188	WP(C)/0035762/2020	MIKU KUMAR SINGH VS REGIONAL TRANSPORT OFFICER ROURKELA	BISWANATH BEHERA VS	// 0 //
189	WP(C)/0035763/2020	LAXMI DHAR SAMAL VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
190	WP(C)/0035764/2020	KRISHNA CHANDRA PATRA VS STATE OF ODISHA	A.PATNAIK VS	// 0 //
191	WP(C)/0035765/2020	MANJUSHREE RAY VS STATE OF ODISHA	A.K.RAY VS	// 0 //
192	WP(C)/0035766/2020	MANOJ KUMAR MALLICK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
193	WP(C)/0035767/2020	KRISHNA CHANDRA PATRA	A.PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE		//
194	WP(C)/0035768/2020	BRAJABANDHU SAHU	B.K.NAYAK-3	//
		VS	VS	0
		THE PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT.BBSR		//
195	WP(C)/0035769/2020	SUKANTA KUMAR MAHANANDA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0035770/2020	KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0035771/2020	NIRANJAN BARAD	B.K.NAYAK-3	//
		VS	VS	0
		THE COLLECTOR NAYAGARH		//
198	WP(C)/0035772/2020	KIRANBALA MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. CUTTACK		//
199	WP(C)/0035773/2020	KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0035774/2020	KRUSHNA CHANDRA BARIK	TUSAR KUMAR MISHRA	//
		VS	VS	0
		JATADHAR LENKA		//
201	WP(C)/0035775/2020	PRATIMA MALLICK	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. JAGATISINGHPUR		//
202	WP(C)/0035776/2020	KRISHNA CHANDRA PATRA	A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0035777/2020	SARAT CHANDRA SWAIN	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0035778/2020	JITENDRA MISHRA	CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0035779/2020	R.T.O.MAYURBHANJ KRISHNA CHANDRA PATRA VS STATE OF ODISHA	A.PATTNAIK VS	// // 0 //
206	WP(C)/0035780/2020	JITENDRA MISHRA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
207	WP(C)/0035781/2020	IPSITA BEHERA VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
208	WP(C)/0035782/2020	BASUDEV MALI VS STATE OF ODISHA	A.PATTANAIAK VS	// 0 //
209	WP(C)/0035783/2020	BIRANARAYAN DAS VS STATE GOVT. OF ODISHA	SUSMITA PATTNAIK VS	// 0 //
210	WP(C)/0035784/2020	ABDUL WADOOD KHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
211	WP(C)/0035785/2020	GEETARANI PANIGRAHI VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
212	WP(C)/0035786/2020	LALU PANDEY VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
213	WP(C)/0035787/2020	SD.MD.FAZLE ALEEM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
214	WP(C)/0035788/2020	NIRMAL KUMAR SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
215	WP(C)/0035789/2020	SHAHJAHAN ALI KHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0035790/2020	SIRAJ UDDIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
217	WP(C)/0035791/2020	MITHALESH PRASAD KHUSHVAH VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
218	WP(C)/0035792/2020	ZAHED HOSSAIN KHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
219	WP(C)/0035793/2020	MANORANJAN PATTANAIAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
220	WP(C)/0035794/2020	NAZIR ALI KHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
221	WP(C)/0035795/2020	NANDLAL TIWARE VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
222	WP(C)/0035796/2020	AJIT TIRKEY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	WP(C)/0035797/2020	MANORANJAN PATTANAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
224	WP(C)/0035798/2020	MUKHTAR AHMED VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
225	WP(C)/0035799/2020	MD.SALIM VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
226	WP(C)/0035800/2020	CHINTAMANI CHOUDHURY VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
227	WP(C)/0035801/2020	MD.AKHTAR	MAHENDRA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0035802/2020	BIBHISAN BHOI	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0035803/2020	SUDAM CHARAN DASH	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0035804/2020	TANKADHAR NAIK	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0035805/2020	AFRAAZ SUHAIL	AFRAAZ SUHAIL	//
		VS	VS	0
		DEPARTMENT OF FOREST AND ENVIRONMENT, ODISHA		//
232	WP(C)/0035806/2020	TANKADHAR NAIK	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0035807/2020	UMESH KUMAR NANDA	SARADA P.SARANGI	//
		VS	VS	0
		NATIONAL INSURANCE COMPANY LTD.		//
234	WP(C)/0035808/2020	PRASANTA KUMAR SAHOO	NIRMAL RANJAN ROURAY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0035809/2020	GANDHARBA BASTIA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035810/2020	PRADIP KHLAR	S.K.NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0035811/2020	SURYA NARAYAN BOXI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0035812/2020	DILLIP KUMAR PARIJA	BISWAJIT PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		UNION OF INDIA		//
239	WP(C)/0035813/2020	SAPAN KUMAR PANDA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
240	WP(C)/0035814/2020	THE BRANCH MANAGER LIFE INSURANCE CORPORATION, CHANDRA CHUTACK		//
		VS	VS	0
		PERMANENT LOK ADALAT CANTONMENT ROAD		//
241	WP(C)/0035815/2020	PRAVAKAR PRADHAN	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
242	WP(C)/0035816/2020	NOPESH KUMAR SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
243	WP(C)/0035817/2020	BISWAMITRA PATEL	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR BALANGIR		//
244	WP(C)/0035818/2020	ASHOK KUMAR PATTNAIK	AMLAN SHAKTI PAUL	//
		VS	VS	0
		UNION OF INDIA		//
245	WP(C)/0035819/2020	MUKESH KUMAR BISWAL	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE COLLECTOR BALANGIR		//
246	WP(C)/0035820/2020	SACHIDANANDA DHAL	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
247	WP(C)/0035821/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
248	WP(C)/0035822/2020	ALEKHA CHANDRA PARIDA	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER REGIONAL OFFICE BBSR		//
249	WP(C)/0035823/2020	DEENDAYAL SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O MAYURBHANJ		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0035824/2020	SANJUKTA PANDA VS COMMISSIONER CUM SECRETARY TO GOVT.DEPT.OF H AND F WELFARE .	SUSHANTA KUMAR JOSHI VS	// 0
251	WP(C)/0035825/2020	NICHHATTAR SINGH VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0
252	WP(C)/0035826/2020	MADHUSUDAN ROUT VS FOOD CORPORATION OF INDIA, NEW DELHI	A.N.ROUTRAY VS	// 0
253	WP(C)/0035827/2020	RAVI SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0
254	WP(C)/0035828/2020	ABHIPSA JENA VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0
255	WP(C)/0035829/2020	VIMAL KUMAR VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0
256	WP(C)/0035830/2020	PRAFULLA KUMAR DEBATA VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0
257	WP(C)/0035831/2020	VIMAL KUMAR SHRAMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0
258	WP(C)/0035832/2020	GITANJALI NAYAK VS STATE OF ODISHA	SARAT KUMAR BEHERA VS	// 0
259	WP(C)/0035833/2020	KAMAL KUMAR SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0
260	WP(C)/0035834/2020	PADAM PRAKASH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0
261	WP(C)/0035835/2020	SUDHANSHU BHUSAN JENA	DEEPALI MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035836/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
263	WP(C)/0035837/2020	TRINATH ROUT	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0035838/2020	SIBARAM NIAL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035839/2020	HARIHAR CHARITABLE TRUST	SMITA RANJAN PATANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0035840/2020	BALABHADRA PRADHAN	S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035841/2020	RANJAN KUMAR KANUNGO	J.M.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035842/2020	JAGANNATH LENKA	J.M.PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0035843/2020	AKSHAYA @ AKHYA KUMAR CHOUDHURY	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0035844/2020	SEEMA KHADIA	BISWAJIT SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
271	WP(C)/0035845/2020	RANJAN KUMAR SINGH	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0035846/2020	MOHAMMED ANIS RIZVI	SUBASH CHANDRA PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0035847/2020	UNION OF INDIA SULOCHANA NAG VS	SAROJ KUMAR MISHRA VS	// // ()
274	WP(C)/0035848/2020	STATE OF ODISHA BIJAY KUMAR BARIK VS	SUBASH CHANDRA PANI VS	// // ()
275	WP(C)/0035849/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE DUSMANTA BEHERA VS	SUBASH CHANDRA PANI VS	// // ()
276	WP(C)/0035850/2020	REGIONAL TRANSPORT OFFICER CHANDIKHOLE SAMIPA RANJAN BISWAL VS	BISWAJIT SAHOO VS	// // ()
277	WP(C)/0035851/2020	UNION OF INDIA PRATAP RUDRA DEV VS	SUBASH CHANDRA PANI VS	// // ()
278	WP(C)/0035852/2020	REGIONAL TRANSPORT OFFICER KENDRAPARA M/S.ARNAPURNA CEMENT VS	SUBASH CHANDRA PANI VS	// // ()
279	WP(C)/0035853/2020	REGIONAL TRANSPORT OFFICER NAYAGARH BALABHADRA PRASAD ROUT VS	B.S.TRIPATHY 1 VS	// // ()
280	WP(C)/0035854/2020	STATE OF ODISHA PRATAP RUDRA DEV VS	SUBASH CHANDRA PANI VS	// // ()
281	WP(C)/0035855/2020	REGIONAL TRANSPORT OFFICER KENDRAPARA BHOYLAXMI NAYAK VS	B.S.TRIPATHY 1 VS	// // ()
282	WP(C)/0035856/2020	STATE OF ODISHA PRADIPTA KUMAR ROUTH VS	GOPAL SINHA VS	// // ()
283	WP(C)/0035857/2020	STATE OF ODISHA DHIREN CHANDRA NANDA VS	GOPAL SINHA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0035858/2020	RANGADHAR SWAIN VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
285	WP(C)/0035859/2020	PEACE TRUST VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
286	WP(C)/0035860/2020	LACHHAMA DEVI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
287	WP(C)/0035861/2020	DIPTI MOHANTY VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
288	WP(C)/0035862/2020	SK.MOHAMMED ZAHID VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
289	WP(C)/0035863/2020	B.NIRANJAN BEHERA VS UNION OF INDIA	TUSAR KUMAR MISHRA VS	// 0 //
290	WP(C)/0035864/2020	RANENDRA KUMAR SAMAL VS D.G. AND I.G.OF POLICE CUTTACK	GYANA RANJAN SETHI VS	// 0 //
291	WP(C)/0035865/2020	DEEPAK KUMAR SAHOO VS ADMINISTRATOR OF NESCO UTILITY CUM CHAIRMAN GRIDCO/OPTCL	SOMANATH MISHRA VS	// 0 //
292	WP(C)/0035866/2020	PRAMOD KUMAR PANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
293	WP(C)/0035867/2020	PADAM PRAKASH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
294	WP(C)/0035868/2020	PADAM PRAKASH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
295	WP(C)/0035869/2020	AMAR PRASAD MALLICK	K.C.TRIPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0035870/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
297	WP(C)/0035871/2020	UDAYANATH SAHOO	SADASIVA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
298	WP(C)/0035872/2020	ARUPANANDA BEJ	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035873/2020	SABITA JENA	PRADIP KUMAR DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0035874/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
301	WP(C)/0035875/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
302	WP(C)/0035876/2020	RAJSHREE RATH	D.R.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0035877/2020	PITAMBAR SAMAL	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), KHURDA		//
304	WP(C)/0035878/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
305	WP(C)/0035879/2020	PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
306	WP(C)/0035880/2020	M/S.HINDUSTHAN BUILDERS	JASHOBANTA DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0035881/2020	STATE OF ODISHA PADAM PRAKASH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// // 0 //
308	WP(C)/0035882/2020	RANJAN KUMAR SAMAL VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), KHURDA	UPENDRA KUMAR SAMAL VS	// 0 //
309	WP(C)/0035883/2020	REGIONAL ENGINEERING AND CONSTRUCTION VS STATE OF ODISHA	SHOBANTA DASH VS	// 0 //
310	WP(C)/0035884/2020	PADAM PRAKASH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
311	WP(C)/0035885/2020	NITYANANDA NAYAK VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// 0 //
312	WP(C)/0035886/2020	SANTOSH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
313	WP(C)/0035887/2020	LAXMIPRIYA MOHANTY VS GOVERNMENT OF INDIA	OMKAR DEVDAS VS	// 0 //
314	WP(C)/0035888/2020	BICHITRA NANDA NAYAK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
315	WP(C)/0035889/2020	LALATENDU BARIK VS GENERAL MANAGER (HR) INDIAN BANK CORPORATE OFFICE, CHENNAI	SATYABRATA MOHANTY VS	// 0 //
316	WP(C)/0035890/2020	PRAKASH PADHAN VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
317	WP(C)/0035891/2020	BALAKRISHNA GOUDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0035892/2020	GURUBHA SINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
319	WP(C)/0035893/2020	NARAYAN PATI VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
320	WP(C)/0035894/2020	SUSHANTA KUMAR DASH VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
321	WP(C)/0035895/2020	SUBHALAXMI BARIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
322	WP(C)/0035896/2020	BHINGU CHARKI @ CHAKRI VS STATE OF ODISHA	S.K.NAYAK VS	// 0 //
323	WP(C)/0035897/2020	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
324	WP(C)/0035898/2020	RAJESH KUMAR NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
325	WP(C)/0035899/2020	PRASANTA KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
326	WP(C)/0035900/2020	RASMIPRAVA SAHU VS VICE CHANCELLOR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	LAXMI PRASAD DWIVEDY VS	// 0 //
327	WP(C)/0035901/2020	NITYANANDA RANA VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
328	WP(C)/0035902/2020	HIMANSHU SEKHAR ROURTRAY VS BHUBANESWAR MUNICIPAL CORPORATION	BIGYAN KUMAR SHARMA VS	// 0 //
329	WP(C)/0035903/2020	SANTOSH SHARMA	CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0035904/2020	R.T.O. MAYURBHANJ UTTAM PATRA	J.K.KHUNTIA	//
		VS	VS	0
331	WP(C)/0035905/2020	STATE OF ODISHA PADAM PRAKASH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
332	WP(C)/0035906/2020	R.T.O. MAYURBHANJ KIRAN DEVI SHARMA	CHANDAN MISHRA	//
		VS	VS	0
333	WP(C)/0035907/2020	R.T.O. MAYURBHANJ SUKANTI BEHERA	DR.NIRANJAN SWAIN	//
		VS	VS	0
334	WP(C)/0035908/2020	STATE OF ODISHA PADMABATI GIRI	CHANDAN MISHRA	//
		VS	VS	0
335	WP(C)/0035909/2020	R.T.O. KEONJHAR SAMBARU KISAN	P.C.MISHRA	//
		VS	VS	0
336	WP(C)/0035910/2020	STATE OF ODISHA KIRANABALAL MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
337	WP(C)/0035911/2020	R.T.O. CUTTACK M/S MISHRA STONE CRUSHER	J.R.DASH	//
		VS	VS	0
338	WP(C)/0035912/2020	THE COLLECTOR,JAJPUR MANAS RANJAN SWAIN	S.K.SAMAL	//
		VS	VS	0
339	WP(C)/0035913/2020	STATE OF ODISHA NIRMAL KUMAR SHRAMA	CHANDAN MISHRA	//
		VS	VS	0
340	WP(C)/0035914/2020	R.T.O. MAYURBHANJ DANDAPANI PANDA	B.M.PATTANAIAK	//
		VS	VS	0

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341	WP(C)/0035915/2020	STATE OF ODISHA SABITA CHAUDHARY VS	BIBEKANANDA BHUYAN VS	// // 0
342	WP(C)/0035916/2020	STATE OF ODISHA MANIKA PEDA VS	S.K.SAMAL VS	// // 0
343	WP(C)/0035917/2020	STATE OF ODISHA RAVINDRA KUMAR PANDEY VS	CHANDAN MISHRA VS	// // 0
344	WP(C)/0035918/2020	R.T.O. MAYURBHANJ MUNIDEVI SHARMA VS	CHANDAN MISHRA VS	// // 0
345	WP(C)/0035919/2020	R.T.O. MAYURBHANJ BHANJABIHARI SATAPATHY VS	BIBEKANANDA BHUYAN VS	// // 0
346	WP(C)/0035920/2020	STATE OF ODISHA DHABALESWAR PRADHAN VS	K.K.SWAIN VS	// // 0
347	WP(C)/0035921/2020	STATE OF ODISHA NIRMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
348	WP(C)/0035922/2020	R.T.O.MAYURBHANJ NIRMAL KUMAR SHARMA VS	CHANDAN MISHRA VS	// // 0
349	WP(C)/0035923/2020	R.T.O. MAYURBHANJ MATHURI BEHERA VS	BIBEKANANDA BHUYAN VS	// // 0
350	WP(C)/0035924/2020	STATE OF ODISHA PRASANNA KUMAR SAHU VS	K.K.SWAIN VS	// // 0
351	WP(C)/0035925/2020	STATE OF ODISHA SUSANTA KUMAR BARIK VS	S.K.SAMAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0035926/2020	NIRMAL KUMAR SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
353	WP(C)/0035927/2020	MUNNI DEVI SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
354	WP(C)/0035928/2020	KIRAN DEVI SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
355	WP(C)/0035929/2020	KHIROD CHANDRA MALLIK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
356	WP(C)/0035930/2020	MUNNI DEVI SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
357	WP(C)/0035931/2020	CHHABI KISHORE DEHURY VS STATE OF ODISHA	B.SINGH VS	// 0 //
358	WP(C)/0035932/2020	KIRAN DEVI SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
359	WP(C)/0035933/2020	MANMOHAN BARIK VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
360	WP(C)/0035934/2020	SANTOSH SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
361	WP(C)/0035935/2020	KIRAN DEVI SHARMA VS R.T.O. MAYURBHANJ	CHANDAN MISHRA VS	// 0 //
362	WP(C)/0035936/2020	NIBEDITA PRIVATE I.T.I, PIPALMUNDA, BARGUDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
363	WP(C)/0035937/2020	G.RASMITA PRADHAN	A.K.JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035938/2020	SANTOSH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
365	WP(C)/0035939/2020	KIRAN DEVI SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
366	WP(C)/0035940/2020	KIRAN DEVI SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
367	WP(C)/0035941/2020	SANTOSH SHARMA	CHANDAN MISHRA	//
		VS	VS	0
		R.T.O. MAYURBHANJ		//
368	WP(C)/0035942/2020	RAM GOPAL SAHA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035943/2020	M/S.TRIDENT PROPERTIES PVT.LTD	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035944/2020	DUAR BIHAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		TAHASILDAR DHARAMGARH		//
371	WP(C)/0035945/2020	GANDHI INSTITUTE OF SCIENCE AND TECHNOLOGY	PROF. RAJ KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0035946/2020	KAMADEBA DANDSENA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035947/2020	JADUBAL GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035948/2020	SADHU CHARAN MOHARANA	NIRANJAN LENKA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0035949/2020	STATE OF ODISHA DURJAN @ DUJAN GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
376	WP(C)/0035950/2020	STATE OF ODISHA RAJ KUMAR NUNIA VS	PRATIK DASH VS	// // ()
377	WP(C)/0035951/2020	THE CHIEF GENERAL MANAGER M.C.L.LAKHANPUR ASHOK KUMAR PANDA VS	S.K.SAMAL VS	// // ()
378	WP(C)/0035952/2020	STATE OF ODISHA RADHAKANTA PUROHIT VS	PRASANTA KUMAR MOHANTY VS	// // ()
379	WP(C)/0035953/2020	STATE OF ODISHA PANDABA KUMAR MOHARANA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
380	WP(C)/0035954/2020	STATE OF ODISHA SANJUKTA MISHRA VS R.T.O BBSR 2	Braja Mohan Sarangi VS	// // ()
381	WP(C)/0035955/2020	SANKET KUMAR MISHRA VS R.T.O SAMBALPUR	Braja Mohan Sarangi VS	// // ()
382	WP(C)/0035956/2020	GANESWAR HANSDA VS STATE OF ODISHA	K.K.SWAIN VS	// // ()
383	WP(C)/0035957/2020	SUDAM PADHI VS STATE OF ODISHA	SAMARENDRA PATTNAIK VS	// // ()
384	WP(C)/0035958/2020	SANJUKTA MISHRA VS R.T.O BBSR 2	Braja Mohan Sarangi VS	// // ()
385	WP(C)/0035959/2020	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0035960/2020	SANKET KUMAR MISHRA VS R.T.O ROURKELA	Braja Mohan Sarangi VS	// 0 //
387	WP(C)/0035961/2020	SOURAJIT MOHANTY VS REGIONAL TRANSPORT OFFICER CUTTACK	Braja Mohan Sarangi VS	// 0 //
388	WP(C)/0035962/2020	RAJESH KUMAR KANHAR VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
389	WP(C)/0035963/2020	SUDARSHAN MAHAKUR VS STATE OF ODISHA	SAMARENDRA PATTANAİK VS	// 0 //
390	WP(C)/0035964/2020	PRAMOD KUMAR NAYAK VS REGIONAL MANAGER RESERVE BANK OF INDIA BBSR	Braja Mohan Sarangi VS	// 0 //
391	WP(C)/0035965/2020	GOKUL CHANDRA DASH VS STATE OF ODISHA	AJAYA KUMAR DASH VS	// 0 //
392	WP(C)/0035966/2020	BIJAYALAXMI SWAIN VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
393	WP(C)/0035967/2020	BANAMALI BARIK VS STATE OF ODISHA	DEBI PRASAD PATRA VS	// 0 //
394	WP(C)/0035968/2020	RAMESH PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
395	WP(C)/0035969/2020	SATYA SANDHAN DAS VS STATE OF ODISHA	BIBHU PRASAD NAYAK VS	// 0 //
396	WP(C)/0035970/2020	BABI NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
397	WP(C)/0035971/2020	MD.ASEQUER REHEMAN	BISWAJIT MAHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0035972/2020	GOVINDA PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0035973/2020	UTKALA KESHARI BIBBAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0035974/2020	BYASADEV KUANR	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0035975/2020	SUNIL KUMAR PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035976/2020	KALI CHANDRA PRADHAN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0035977/2020	MAHENDRA NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0035978/2020	SURENDRA NATH SAHOO	PRONOY MOHANTY	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE PURI		//
405	WP(C)/0035979/2020	PYARIMOHAN PRADHAN	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035980/2020	M/S.L.N.CONSTRUCTION (PROPRIETORSHIP)	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035981/2020	MAHESWAR GOUDA	ULLASH CH. MOHANTY	//
		VS	VS	0
		CDVO, MALKANGIRI		//
408	WP(C)/0035982/2020	UTKAL PRANTIYA RASTRABHASA PRACHARIS	SIBIRE KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0035983/2020	STATE OF ODISHA BISWAMITRA HARPAL VS	ULLASH CH. MOHANTY VS	// // 0
410	WP(C)/0035984/2020	STATE OF ODISHA MANORAMA SAMAL VS	SUSHANTA KUMAR MISHRA VS	// // 0
411	WP(C)/0035985/2020	STATE OF ODISHA BINODINI JENA VS	AGASTI KANUNGO VS	// // 0
412	WP(C)/0035986/2020	STATE OF ODISHA ABHIMANYU BEHERA VS	SUSHANTA KUMAR MISHRA VS	// // 0
413	WP(C)/0035987/2020	STATE OF ODISHA JHARANA RANI ROY VS	SUSHANTA KUMAR MISHRA VS	// // 0
414	WP(C)/0035988/2020	STATE OF ODISHA PANKAJ JENA VS	AGASTI KANUNGO VS	// // 0
415	WP(C)/0035989/2020	STATE OF ODISHA BIRABHADRA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
416	WP(C)/0035990/2020	STATE OF ODISHA RABINARAYAN SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // 0
417	WP(C)/0035991/2020	STATE OF ODISHA SUKANTI MOHAPATRA VS	ULLASH CH.MOHANTY VS	// // 0
418	WP(C)/0035992/2020	STATE OF ODISHA KASHINATH DAS VS	SUSHANTA KUMAR MISHRA VS	// // 0
419	WP(C)/0035993/2020	STATE OF ODISHA ASHOK KUMAR BISWAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0035994/2020	PRAVAT KUMAR JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
421	WP(C)/0035995/2020	UGRESANA MALLICK VS CHAIRMAN STATE LEVEL SCRUTINY COMMITTEE CUM REVENUE DIVISIONAL COMMISSIONER (S/D), GANJAM	SUSANTA KU. MISHRA VS	// 0 //
422	WP(C)/0035996/2020	SAHADEV BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
423	WP(C)/0035997/2020	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
424	WP(C)/0035998/2020	DHANANJAY JENA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
425	WP(C)/0035999/2020	DHIRENDRA KUMAR BHANJA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
426	WP(C)/0036000/2020	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
427	WP(C)/0036001/2020	SHYAM SUDDIN KHAN VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	DINABANDHU NAYAK VS	// 0 //
428	WP(C)/0036002/2020	NARESH CHANDRA MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
429	WP(C)/0036003/2020	DEBENDRANATH MAHARANA VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
430	WP(C)/0036004/2020	BANGESWAR SWAIN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
431	WP(C)/0036005/2020	FAKIR MOHAN MANDAL	BHARAT JALLI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE STATE OF ODISHA		//
432	WP(C)/0036006/2020	DEBENDRA KUMAR JENA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0036007/2020	JIBAN SEN	NIRAJ KUMAR SETHI	//
		VS	VS	0
		JUDGE FAMILY COURT, CUTTACK		//
434	WP(C)/0036008/2020	M/S.BIRAJA CONSTRUCTION (PARTNERSHIP	HRAMBODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0036009/2020	JAHANGIR KHAN	PRAVASH CH. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0036010/2020	KALYANI SAHOO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0036011/2020	M/S.BIRAJA CONSTRUCTION (PARTNERSHIP	HRAMBODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0036012/2020	MANOJ KUMAR BEHERA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0036013/2020	SUDHAKAR TRIPATHY	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0036014/2020	ANJALI MAJHI	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0036015/2020	BIBEK ROSAN SATPATHY	PRAKASH K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0036016/2020	BAURIBANDHU MUDULI	SURYA NARAYAN PATNAIK	//
		VS	VS	0

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443	WP(C)/0036017/2020	STATE OF ODISHA BAILOCHAN PANIGRAHI VS	GANESH PRASAD SAMAL VS	// // ()
444	WP(C)/0036018/2020	STATE OF ODISHA SONALI SAHOO VS	AMIT PRASAD BOSE VS	// // ()
445	WP(C)/0036019/2020	STATE OF ODISHA M/S. JAGANNATH ENTERPRISERS VS	SISIR DAS VS	// // ()
446	WP(C)/0036020/2020	STATE OF ODISHA JAGANNATH BARIK VS	SAILADITYA RAY VS	// // ()
447	WP(C)/0036021/2020	THE STATE OF ODISHA RAMESH RAI VS	LAXMI NARAYAN PATEL VS	// // ()
448	WP(C)/0036022/2020	RTO, JHARSUGUDA SULOCHANA DEVI AGARWAL VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
449	WP(C)/0036023/2020	OMBUDSMAN-I (ELECTRICITY), O.E.R.C. AMULYA MOHAKUD VS	SILADITYA RAY VS	// // ()
450	WP(C)/0036024/2020	THE STATE OF ODISHA M/S. GAYATRI UDYOG PROP., CUTTACK VS	RAJ KISHOR SWAIN VS	// // ()
451	WP(C)/0036025/2020	AUTHORISE OFFICER, ORIENTS BANK OF COMMERCE CLUSTER OFFICE RESOLUTION RECOVERY AND LAW, KHORDHA PRATIVA TANDI VS	RAMA KRISHNA BISOI VS	// // ()
452	WP(C)/0036026/2020	STATE OF ODISHA ROHIT NAG VS	HIMANSHU SEKHAR MISHRA VS	// // ()
453	WP(C)/0036027/2020	STATE OF ODISHA NILABATI NAYAK VS	ANIRUDHA DAS VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0036028/2020	RAMESH RAI VS REGIONAL TRANSPORT OFFICER JHARSUGUDA	LAXMI NARAYAN PATEL VS	// 0 //
455	WP(C)/0036029/2020	LAMBODAR SAHOO VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
456	WP(C)/0036030/2020	MADHBANANDA MOHANTY VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
457	WP(C)/0036031/2020	DR.SANTANU KUMAR PADHI VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
458	WP(C)/0036032/2020	DR.SUBHASIS PANIGRAHY VS STATE OF ODISHA	UMESH CHANDRA BEHERA VS	// 0 //
459	WP(C)/0036033/2020	DR.JITENDRA PATRA VS STATE OF ODISHA	UMESH CH BEHURA VS	// 0 //
460	WP(C)/0036034/2020	DR.SATISH KUMAR PATRA VS STATE OF ODISHA	UMESH CH.BEHERA VS	// 0 //
461	WP(C)/0036035/2020	DR.ABHISHEK SAHOO VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
462	WP(C)/0036036/2020	RASHMITA RAUL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
463	WP(C)/0036037/2020	DR. MADHUSMITA SWAIN VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
464	WP(C)/0036038/2020	DR.N.SAGARIKA VS STATE OF ODISHA	UMESH CHANDRA BEHURA VS	// 0 //
465	WP(C)/0036039/2020	KALINGA NAGAR POLYTECHNIC, JAJPUR	DEVI PRASAD DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	WP(C)/0036040/2020	DR.HIMANSHU SEKHAR MISHRA	UMESH CH.BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
467	WP(C)/0036041/2020	SURENDRA NATH RANA	T.P.TRIPATHY	//
		VS	VS	()
		SUB-COLLECTOR, PANPOSH		//
468	WP(C)/0036042/2020	PALLAVATARU MISHRA	MANOJ KUMAR PATI	//
		VS	VS	()
		STATE OF ORISSA		//
469	WP(C)/0036043/2020	GYANRANJAN BEHERA	MANOJ KUMAR PATI	//
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0015868/2020	RANJAN MAHANTA	ASHUTOSH MOHANTA	KEONJHAR SADAR /369 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0015869/2020	SARAT BEHERA @ BAYA	AMLAN SHAKTI PAUL	KHURDA P.S. /442 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0015870/2020	GANESH CHANDRA BEHERA	PRASANTA KUMAR PANDA	JARADA /279 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0015871/2020	BANAMBAR @ BANA SAHOO	HARA PRASAD RATH	JODAPADAR /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0015872/2020	KUMAR SWAIN	A.PATTANAİK	JANKIA P.S. /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0015873/2020	SANATAN SAHOO	B.K.NAYAK (3)	KHANDAPARA /299 /2020
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0015874/2020	RANJIT PATTANAİK	A.PATTANAİK	RANPUR /335 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0015875/2020	STATE OF ODISHA PINTU MALLICK VS	GOKHA BEHERA VS	// LAIKERA /258 /2020 ()
478	ABLAPL/0015876/2020	STATE OF ODISHA DR. BIBEKANANDA PANDA VS	SANTANU KUMAR SARANGI VS	// / /0 ()
479	ABLAPL/0015877/2020	STATE OF ODISHA SANTOSH DAS VS	JAYAKRISHNA MOHAPATRA VS	// NAIKANI-DIHI /142 /2020 ()
480	ABLAPL/0015878/2020	STATE OF ODISHA BHIMA BARIK @ BHIMASEN BARIK VS	PARSURAM DAS VS	// / /0 ()
481	ABLAPL/0015879/2020	STATE OF ODISHA JYOTI PRAKASH SAHOO VS	KASHINATH PATTANAIK VS	// KANDARPUR /161 /2020 ()
482	ABLAPL/0015880/2020	STATE OF ODISHA BABULAL YADAV VS	TUSAR KUMAR MISHRA VS	// JEYPORE SADAR /196 /2020 ()
483	ABLAPL/0015881/2020	STATE OF ODISHA JOGENDRA NATH NAYAK @ RUSIA NAYAK VS	ARUN KUMAR BUDHIA VS	// KHANDAPARA /305 /2020 ()
484	ABLAPL/0015882/2020	STATE OF ODISHA PRUTHWIRAJ DASH @ TITAN VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /442 /2020 ()
485	ABLAPL/0015883/2020	STATE OF ODISHA PINTU NANDA @ PRADYUMNA KUMAR NANDA VS	DARTHA SARATHI NAYAK VS	// ANGUL TOWN /1389 /2020 ()
486	ABLAPL/0015884/2020	STATE OF ODISHA SAROJINI HOTA VS	SOUBHAYA KUMAR DASH VS	// TALCHER TOWN /364 /2019 ()
487	ABLAPL/0015885/2020	STATE OF ODISHA SANJIB KU DAS VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	// SALIPUR /272 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0015886/2020	PREMANANDA GARNAYAK VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BIKRAMPUR FCI /199 /2020 () //
489	ABLAPL/0015887/2020	BRAJA KISHORE NAYAK @ BRAJA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /267 /2020 () //
490	ABLAPL/0015888/2020	SWATANTRA PRASAD CHOUDHURY @ SAHOO VS STATE OF ODISHA	DANMAY MISHRA VS	MAHILA P.S. BUXIBAZAR /59 /2020 () //
491	ABLAPL/0015889/2020	ASHISH KUMAR GOUDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BHANJANAGAR /627 /2020 () //
492	ABLAPL/0015890/2020	DEBARAJ JENA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /280 /2020 () //
493	ABLAPL/0015891/2020	TULA @ DINAKRUSHNA SWAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	RAGHUNATHPUR /60 /2020 () //
494	ABLAPL/0015892/2020	BALURI @ BALURI SAHOO VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /526 /2020 () //
495	ABLAPL/0015893/2020	SARASWATI DAS VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	NISCHINTAKOILI /135 /2020 () //
496	ABLAPL/0015894/2020	SUBASH PARIDA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	CHANDABALI /209 /2020 () //
497	ABLAPL/0015895/2020	DEBASISH DAS VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	NISCHINTAKOILI /135 /2020 () //
498	ABLAPL/0015896/2020	CHAMPESWAR MAHANTA @ MANTU VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /404 /2020 () //
499	ABLAPL/0015897/2020	RAMESH KUMAR SAHU	RAMAKANTA PANDA	SIMULIA /223 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0015898/2020	SUJATA MISHRA	M.R.KHATUA	PATKURA /248 /2020
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0015899/2020	DILLIP KUMAR BEHERA	SUMIT SEKHAR PATTANAİK	MANGALA BAG /292 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0015900/2020	AMARDEEP DORRA	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0015901/2020	PRAFULLA PATRA @ PRAFULLA KUMARI PATRA	SRINIVAS MISHRA	MAHILA P.S.(BBSR) /44 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0015902/2020	ARJUNA SWAIN	BIBHU PRASAD MOHANTY	DELANGA /88 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0015903/2020	PRATAP BHATRA	MOHENDRA KUMAR MOHAPATRO	PAPADAHANDI /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0015904/2020	SASHIREKHA DHAL	BISWA PRAKASH DHAL	JAJPUR TOWN /453 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0015905/2020	GANESWAR PATNAİK	BISWA PRAKASH DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0015906/2020	GANESWAR PATNAİK	BISWA PRAKASH DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0015907/2020	BISWAJIT PATRA	RAKESH KUMAR MALLICK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0015908/2020	NAGENDRA CHOUDHURY @ MONU	JULU KHANSAMA	BARGARH /465 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0015909/2020	STATE OF ODISHA AJAYA KUMAR JENA VS	DEBENDRA DHAR VS	// NIHALPRASAD /141 /2020 ()
512	ABLAPL/0015910/2020	STATE OF ODISHA JEETELI HARIJAN @ JETLI HARIJAN VS	UMAKANTA BARIK VS	// UMERKOTE /279 /2020 ()
513	ABLAPL/0015911/2020	STATE OF ODISHA DEEPAK KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /442 /2020 ()
514	ABLAPL/0015912/2020	STATE OF ODISHA JITENDRA MALLICK VS	KALPATARU MISHRA VS	// / /0 ()
515	ABLAPL/0015913/2020	STATE OF ODISHA DILLIP MALLICK @ DILIP KUMAR MALICK VS	SURYAKANTA DASH VS	// PATTAMUNDAI /442 /2020 ()
516	ABLAPL/0015914/2020	STATE OF ODISHA LILI KUMARI PRADHAN VS	S.P.DASH VS	// CHATRAPUR /350 /2020 ()
517	ABLAPL/0015915/2020	STATE OF ODISHA UMAKANTA KHANDEI VS	KISHORE KUMAR MISHRA VS	// NANDIPADA /151 /2020 ()
518	ABLAPL/0015916/2020	STATE OF ODISHA JAYASEN @ UTTAM MEHER VS	MANAS CHAND VS	// DHARAMGARH /105 /2020 ()
519	ABLAPL/0015917/2020	STATE OF ODISHA MINATI SAHOO VS	S.P.DASH VS	// CHATRAPUR /351 /2020 ()
520	ABLAPL/0015918/2020	STATE OF ODISHA AJAY KUMAR MOHAPATRA VS	SAMIR KUMAR MISHRA VS	// MANGALA BAG /296 /2020 ()
521	ABLAPL/0015919/2020	STATE OF ODISHA SAMIR @ SATYAJIT MALLICK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// MANCHESWAR P.S. /298 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0015920/2020	JAGANNATH BEHERA VS STATE OF ODISHA	NALINI KANTA SAHOO VS	LINGARAJ P.S. /181 /2020 () //
523	ABLAPL/0015921/2020	BAILOCHAN PARIDA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	CHANDABALI /209 /2020 () //
524	ABLAPL/0015922/2020	PRASANTA KUMAR SAHANI @ NANDA VS STATE OF ODISHA	S.ROUT VS	MAHANGA /243 /2020 () //
525	ABLAPL/0015923/2020	KUSANA @ KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	CHANDRASEKHARPUR /422 /2020 () //
526	ABLAPL/0015924/2020	TRILOCHAN @ LOCHAN PATRA VS STATE OF ODISHA	PITAMBAR JENA VS	TURUMUNGA /1 /2020 () //
527	ABLAPL/0015925/2020	SWISH PATTANAIAK @ RAJA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CHAULIAGANJA /429 /2020 () //
528	ABLAPL/0015926/2020	MANOJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	NAUGAON /149 /2020 () //
529	ABLAPL/0015927/2020	SARAT CHANDRA OJHA VS STATE OF ODISHA	SANGRAM RATH VS	MAHILA P.S.(BBSR) /71 /2020 () //
530	ABLAPL/0015928/2020	SUSANTA KUMAR OJHA VS STATE OF ODISHA	SANGRAM RATH VS	MAHILA P.S.(BBSR) /71 /2020 () //
531	ABLAPL/0015929/2020	SURYA MADHAB ROUT VS STATE OF ODISHA	S.ROUT VS	/ /0 () //
532	ABLAPL/0015930/2020	SARAT NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	MOTANGA /182 /2020 () //
533	ABLAPL/0015931/2020	PRASANNA KUMAR SWAIN	BIJAY KUMAR RAGADA	DHAULI PS /199 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0015932/2020	STATE OF ODISHA TRUPTIMAYEE BARAL	KAUSTUVA MOHANTY	// KUMBHARAPARA /328 /2020
		VS	VS	()
535	ABLAPL/0015933/2020	STATE OF ODISHA B.V.U BHASKAR	GOURI MOHAN RATH	// / /0
		VS	VS	()
536	ABLAPL/0015934/2020	STATE OF ODISHA MAHESWAR SWAIN	AMLAN SHAKTI PAUL	// KANAS /190 /2020
		VS	VS	()
537	ABLAPL/0015935/2020	STATE OF ODISHA SANJAY BENNY	RABI NARAYAN BEHERA	// SECTOR-3 /123 /2020
		VS	VS	()
538	ABLAPL/0015936/2020	STATE OF ODISHA RAJA BADRA @ SAROJ KUMAR BADRA	SANJIB KUMAR BISWAL	// CHOUDWAR /590 /2020
		VS	VS	()
539	ABLAPL/0015937/2020	STATE OF ODISHA GOPAL DIGAL	AMITAV TRIPATHY	// PHIRINGIA /97 /2020
		VS	VS	()
540	ABLAPL/0015938/2020	STATE OF ODISHA SUBAS KUMAR PARIDA	AMLAN SHAKTI PAUL	// KHURDA P.S. /447 /2020
		VS	VS	()
541	ABLAPL/0015939/2020	STATE OF ODISHA AYUSMATI DAS	SAROJ KUMAR DASH	// BHUBAN /140 /2020
		VS	VS	()
542	ABLAPL/0015940/2020	STATE OF ODISHA NASER @ SAYED NASER ALLI	BHARAT JALLI	// BAMBARI /131 /2020
		VS	VS	()
543	ABLAPL/0015941/2020	STATE OF ODISHA PRASANJIT NAYAK	DEBASIS TRIPATHY	// JAKHAPURA /111 /2020
		VS	VS	()
544	ABLAPL/0015942/2020	STATE OF ODISHA SOLEMAN KHAN@SOLA	BHARAT JALLI	// JAGATPUR /10 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0015943/2020	STATE OF ODISHA NALUA @ PRASANTA SWAIN VS	PANCHANAN PANIGRAHI VS	// SUKINDA /167 /2020 ()
546	ABLAPL/0015944/2020	STATE OF ODISHA SIPA ROUT VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /245 /2020 ()
547	ABLAPL/0015945/2020	STATE OF ODISHA SAROJ KUMAR SETHI @ SAROJ SETHI @ SAROJ KUMAR SETHI VS	PRAKASH RANJAN BEHERA VS	// CHANDAPUR /96 /2020 ()
548	ABLAPL/0015946/2020	STATE OF ODISHA DASARATHA AMATA @ DASHARATHA VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /58 /2019 ()
549	ABLAPL/0015947/2020	STATE OF ODISHA GAJENDRANATH DAS VS	SURENDRA KU. BISWAL VS	// KHANTAPADA /364 /2020 ()
550	ABLAPL/0015948/2020	STATE OF ODISHA BISHNU CHARAN SENAPATI VS	PRADEEPTA KUMAR SWAIN VS	// BANKI /306 /2018 ()
551	ABLAPL/0015949/2020	STATE OF ODISHA SABYASACHI SAHOO VS	PANCHANAN PANIGRAHI VS	// BHUBAN /360 /2020 ()
552	ABLAPL/0015950/2020	STATE OF ODISHA CHAKRADHAR ROUT VS	PRADEEPTA KUMAR SWAIN VS	// BANKI /313 /2020 ()
553	ABLAPL/0015951/2020	STATE OF ODISHA SAGARA @ SAGAR TRIPATHY VS	SURESH KUMAR JENA VS	// MANGALPUR /566 /2020 ()
554	ABLAPL/0015952/2020	STATE OF ODISHA SIKHAR SWAIN VS	SURYA NARAYAN MISHRA VS	// NIMAPADA /303 /2020 ()
555	WPC(OA)/0000476/2002	STATE OF ODISHA CHITRASENA RANA VS STATE OF ODISHA	S.N.PATNAIK VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WPC(OA)/0000606/2016	SARAT CHANDRA PATRA VS SCHOOL AND MASS EDUCATION	SOUMENDRA PATTANAIAK VS	// 0 //
557	WPC(OAC)/0000420/2017	SUSIL KUMAR BISOI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
558	WPC(OAC)/0001238/2016	SAROJINEE CHHATOI VS DIRECTOR, ELEMENTARY EDUCATION	CHITTA RANJAN LENKA VS	// 0 //
559	WPC(OAC)/0001239/2016	PRAMODINI KANUNGO VS DIRECTOR, ELEMENTARY EDUCATION	CHITTA RANJAN LENKA VS	// 0 //
560	WPC(OAC)/0001240/2016	SAMITA JENA VS DIRECTOR,ELEMENTARY EDUCATION	CHITTA RANJAN LENKA VS	// 0 //
561	WPC(OAC)/0002955/2018	SIDHARTHA SANKAR ROUSTRAY VS D.G. AND I.G OF POLICE , ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
562	WPC(OAC)/0003910/2017	SATYA NARAYAN RATH VS STATE OF ODISHA	SIBA NARAYAN BISWAL VS	// 0 //
563	CONTC(CP)/0000119/2018	SARAT CHANDRA PATRA VS DIST. EDUCATION OFFICER	M/S. SOUMENDRA PATTNAIAK VS	// 0 //

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MISC CASES FILED on :16/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	270/2020 CONTC/3009/2020	SMITA PANDA-MP	SOMANATH MISHRA
2	271/2020 CONTC/4918/2020	KAILASH CH.SAHOO-MP	
3	1237/2020 ABLAPL/13791/2020	AKHAYA KUMAR ROUT-MP	
4	1238/2020 ABLAPL/13711/2020	SIDHANT BEHERA @ GUDU BEHERA-MP	
5	1239/2020 ABLAPL/13965/2020	JITESH MAJHI-MP	
6	1241/2020 ABLAPL/2199/2020	RULA MALLICK-MP	
7	1242/2020 ABLAPL/10319/2020	BASANTA KUMAR PATASANI-MP	
8	1243/2020 ABLAPL/10317/2020	BASANTA KUMAR PATASANI-MP	
9	15419/2020 WP(C)/9573/2020	BHABI SAHOO-MP	
10	15423/2020 WP(C)/21294/2020	PRADEEP CHANDRA MOHANTY-MP	
11	15437/2020 WP(C)/22323/2020	SIKANDAR BAKHAS-MP	
12	15458/2020 WP(C)/33353/2020	AKHILA CHANDRA KHILLAR-MP	
13	15461/2020 WP(C)/27822/2020	M/S.MANGTURAM SHYAMSUNDAR, A PROPRIETORSHIP FIRM-MP	
14	15463/2020 WP(C)/28067/2020	BASUDEV TUDU-MP	